

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:546
ANSWERED ON:06.05.2013
MEDIUM MULTI ROLE COMBAT AIRCRAFT
M.Thambidurai Dr. ;Sivasami Shri C.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has finalised the terms and conditions for purchase of Medium Multi-Role Combat Aircraft;
- (b) if so, the details thereof;
- (c) whether negotiations have been held with the prospective suppliers;
- (d) if so, the details thereof; and
- (e) the time by which the aircraft are likely to be delivered / inducted into the Air Force?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 546 FOR ANSWER ON 6.5.2013

The proposal for procurement of 126 Medium Multi-Role Combat Aircraft (MMRCA) is currently at the stage of commercial discussions with the L1 vendor, M/s Dassault Aviation of France and hence the terms and conditions for purchase including the delivery schedule are yet to be finalised. However, the Request For Proposal (RFP) stipulates delivery of 18 flyaway aircraft between 3rd and 4th year after the signing of the contract and balance 108 to be license manufactured in India from the 4th to 11th year after the signing of the Contract. Given the complexity of the proposal, no definite time frame can be fixed at this stage.